

**बिहार में स्वतन्त्रता सेनानियों के
विचाराधीन आवेदन पत्र**

3589. श्री डूमर लाल वैठा : क्या गृह
मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार सरकार द्वारा सिफारिस किए
गए स्वतन्त्रता सेनानियों के कितने आवेदन-पत्र
निपटाए जाने के लिए केन्द्रीय सरकार के पास
विचाराधीन पड़े हैं; और

(ख) उनके आवेदन-पत्रों के विचाराधीन
पड़ने के क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री पी०
वेंकटसुब्बय्या) : (क) और (ख) बिहार सरकार
ने अब तक 3,972 मामलों में सत्यापन रिपोर्ट
भेजी है जिनमें से 3,495 मामलों पर विचार
किया जा चुका है और अन्तिम निर्णय ले लिया
गया है। शेष 477 मामलों में राज्य सरकार के
साथ परामर्श करके विभिन्न स्तरों पर कार्रवाई
की जा रही है और कुछ मामलों में सम्बन्धित
आवेदक से और आगे स्पष्टीकरण मांगा गया है।

**Adequate wages and dearness allowance to
Cement Workers**

3590. SHRIMATI KISHORI SINHA :
Will the Minister of INDUSTRY be
pleased to state :

(a) whether the cement workers have
been paid adequate wages and dearness
allowance ;

(b) if so, the details of the wages
agreed upon recently for all categories of
workers ; and

(c) the details of the dearness
allowance ?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI
S.M. KRISHNA) : (a) to (c) An award
of arbitrators in the Industrial dispute
between the employees in relation to the
Cement Manufacturers' Association and
their workmen represented by the Indian

National Cement and Allied Workers'
Federation was published in Gazette Extra-
Ordinary part 2-Section 3-Sub-Section (ii)
dated 20th July, 1983. The award covers
various aspects like wages, increment,
grades, other service conditions etc. of
the cement workers as detailed in the
Gazette Notification. The Cement Manu-
facturers' Association have informed that
the arbitration Award has been implemen-
ted/is in the process of being implemented
by the Cement producers.

"Vishnuprayag Project"

3591. SHRI RAM SINGH SHAKYA :
SHRI HARISH KUMAR
GANGWAR :

Will the PRIME MINISTER be pleased to
state :

(a) whether it is a fact that when the
Uttar Pradesh Government decided to
embark upon its most ambitious project
construction of the highest dam in Asia at
Vishnuprayag—it expected to wipe out a
chronic power shortfall in the region and
after having spent Rs. 10 crores, a growing
awareness has come that it might prove
ecologically disastrous and the very
feasibility of the project is thus in question;
and

(b) if so, who selected the site and
what steps are the offing to save the
project or whether the project is likely to
go the way Silent Valley did ?

THE DEPUTY MINISTER IN THE
DEPARTMENT OF ENVIRONMENT
(SHRI DIGVIJAY SINGH) : (a) and
(b) Neither the original Vishnuprayag
Hydel Scheme nor the subsequently modified
one envisages construction of the highest
dam in Asia at Vishnuprayag. The
proposal is a run-of-the river Scheme
involving construction of diversion barages
only.

The original installed capacity of
262 MW is proposed to be augmented in
the revised proposal to 480 MW. Projects
with much larger capacities are proposed in
the same region.

The revised proposal is now under
scrutiny.